

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3124
ANSWERED ON:07.12.2007
COMPLAINT REGARDING IPO
Goel Shri Surendra Prakash

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has received a large number of complaints against an application filed with Securities and Exchange Board of India (SEBI) for Initial Public Offering (IPO) by Reliance Power Ltd. (RPL);
- (b) if so, complete details thereof and action taken on the complaints;
- (c) whether the matter has been placed before SEBI Board; and
- (d) if so, the reaction of SEBI Board thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) and (b) : The union Government has received a large number of complaints against an application filed with Securities & Exchange Board of India (SEBI) for Initial Public Offering (IPO) by Reliance Power Ltd. (RPL). Since these are governed under SEBI Act 1992 they have been forwarded to SEBI for necessary action. Copies of complaints have also been forwarded to Ministry of Corporate Affairs.

SEBI has sent the complaints to Lead Mangers of the IPO for redressal at their end.

(c) : No, Sir.

(d) : Not applicable in view of answer to (c).